

ITEM NO.11

REGISTRAR COURT. 2

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Petition(s) for Special Leave to Appeal (C) No(s). 29136/2019

KRISHNA KUMAR SINGH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 11-01-2023 This petition was called on for hearing today.

For Petitioner(s)

Mr. D.k. Garg, Adv.
Mr. Abhishek Garg, Adv.
Mr. Dhananjay Garg, AOR
Mr. Ishaan Tiwari, Adv.

For Respondent(s)

Mr. Kamendra Mishra, AOR
Mr. Rajeev Kumar Dubey, Adv.

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Counter affidavit has already been filed on behalf of respondent nos. 1 to 4.

Hence, process the matter for listing before the Hon'ble Court, as per rules.

S.P.S. LALER
Registrar

pm